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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties	
C.A. NO.				M/s. / Mr.	
CA(CAA)	-	For	230/ 232	Tecnotree India Pvt. Ltd.	
No.38/BB/		acceptance		e e	
2017		of			
		Chairman's			
		report			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
. !	SHARAN A KUKREJA	APPLICANT	A Kukoni
	CYPIL AMARCHAND		
	MANGAIDAC		V

The matter ;is listed today for acceptance of Chariman's report.

Perused the Chairman's report. He has conducted the meeting of equity shareholders. The shareholders present in the meeting have approved the scheme as per the Chairman's report. There is no dissent.

Chairman's report is therefore, accepted.

MEMBER (J)